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Title: Need to extend the full benefit of interest subsidy on educational loan to students by nationalized banks.

SHRI R. THAMARAISELVAN (DHARMAPURI): I would like to bring to the kind attention of the Government that many nationalized banks are not providing or transferring the hundred per cent interest subsidy benefit to the students who took educational loan from these banks. Every student is entitled for the 100% interest subsidy. The bank managers are giving many excuses for not giving this subsidy to the students. It has also come to my notice that the branch managers were not helping the poor students the way they are supposed to do and are also not guiding these students properly. When the Government and the Reserve Bank of India are giving high importance and priority to educational loan, the banks should implement it properly for the benefit of poor students. Because of the poor handling by the branch managers of the nationalized banks with regard to providing educational loan benefits, the very idea is getting defeated and the future of thousands of students hangs in balance. Therefore, I urge upon the Government to direct the banks to provide or transfer the 100 per cent interest subsidy on educational loan to the students without imposing any unwanted conditions as well as to expedite the sanction of educational loans on priority basis as well as to handle the educational loan cases in the true spirit of the scheme.